

LISTED ON :

COURT NO.:  
ITEM NO. :

SECTION- XII A  
IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

**CIVIL APPEAL NO. 3255 OF 2016**

D. SUDHAKAR

...APPELLANT

Versus

THE STATE OF ANDHRA PRADESH & ORS.

...RESPONDENTS

**OFFICE REPORT**

The matter above-mentioned alongwith main matter C.A. No. 7295/2012 was listed before the Hon'ble Court on 12.01.2017, when the Hon'ble Court was pleased to pass the following Order :-

**“List after a week.**

**In the meanwhile, learned counsel for the petitioners/appellants may amend the pleadings.**

**Interim order to continue in SLP(C) NO. 17530/2015 till the next date of hearing.”**

Subsequently, the matter above-mentioned alongwith main matter i.e. CA No. 7295 of 2012 was listed before the Hon'ble Court on 31<sup>st</sup> January, 2017, when the Hon'ble Court was pleased to pass the following order:-

**“Ms. V. Mohana, learned senior counsel appearing for the Union of India prays and is granted two weeks' time to file affidavit.**

**List the matters on 14.2.2017 on the top of the Board subject to part heard matter.”**

It is further submitted that the Counsel for the Respondent No. 2 i.e. Union of India has not filed affidavit, so far.

It is submitted that pursuant to the order quoted above, the Counsel for the Appellant has on 20<sup>th</sup> January, 2017 filed amended Civil Appeal in the form of Volume- II (Paper-books). Copy of the same is placed with Appeal paper-books.

It is further submitted that there are four Respondents in the matter. Mr. Guntur Prabhakar, Advocate has filed Vakalatanama/Appearance on behalf of Respondent No. 1. A.D. Card duly signed has been received from the Respondent No. 2 but no one has entered appearance on its behalf, so far.

It is further submitted that counsel for the Appellant has filed affidavit of service on behalf of Respondent Nos. 3 and 4 but no one has entered appearance on their behalf, so far.

Service is complete.

The matter alongwith main is listed before the Hon'ble Court with this office report.

Dated this, the 9<sup>th</sup> day of February, 2017.

ASSISTANT REGISTRAR

Copy to:

1. Mr. Rameshwar Prasad Goyal, Advocate, 4, Lawyer's Chambers
2. Mr. Guntur Prabhakar, Advocate, (State of A. P.)
3. Mr. M.K. Maroria, Advocate, Central Agency Section

ASSISTANT REGISTRAR